

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED QUESTION No.1155

TO BE ANSWERED ON 24.07.2017

NON-PAYMENT OF SCHOLARSHIP

1155. SHRI M.I. SHANAVAS:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are reports of delay and non-payment of post matric scholarship to tribal students in the country;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether tribal students have reported to the authorities about harassment and constant trouble in availing post matric scholarship; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to(d): Under the Scheme Post Matric Scholarship for ST students, funds are released to State Governments for disbursement to the eligible students. Earlier, there was some delays in the disbursement due to manual receipt of the proposals from the State Governments. This has now been rectified by way of ensuring that all applications are received online and disbursement of funds are done online to the bank account of the students through Direct Benefit Transfer.

It has also been ensured that bank accounts of students are Aadhaar seeded by way of issue of notification under Section 7 of Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016, where it is mandatory for students to provide Aadhaar number and bank account, if they desire to avail benefit of scholarship scheme of the Ministry.
